

Declaration or Assets and Liabilities

Year- 2024-2025

I, AJAY KUMAR, son of LATE MOTI LAL, aged 52 Years, belonging to Bihar Legislative Assembly service and presently working as Under Secretary of Bihar Legislative Assembly, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name Vandana Kumari (Wife)	Dependant-1 Mayank (Son)	Dependant-2 Pranay (Son)	Dependant-3
(i)	Cash	Rs. 6000/-	Rs. 8000/-	NIL	NIL	N.A.
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I. Salary Saving A/C No. 10839484596 10,50,000/- (Include GPF Loan)	P.N.B. Ex Salary A/C No.6747000400005667 9,000/- S.B.I. Salary A/C No. 39674800229 3,500/-	2000/-	NIL	N.A.
(iii)	Bonds, Debentures and shares in Companies	M.F. & Shares 1,79,000/-	M.F. & Shares 87,000/-	NIL	NIL	N.A.
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC P. No.-513746352 Premium Closed	LIC P. No.-829536399 Closed	LIC P. No.- 514594636 Premium Closed	NIL	N.A.
(v)	Motor Vehicles (details of make, etc.)	Passion Pro Model-2011 BR01-BB/7901	Activa 6G Model-2022 BR01-FS/5257	NIL	NIL	N.A.
(vi)	Jewellery (give details of weight and value)	Gold-10 gm. Value-Rs. 60,000/-	Gold-50 gm. Value-Rs. 3,00,000/-	NIL	NIL	N.A.
(vii)	Other assets, such as values of claims / interests	Home appliances Rs. 30,000/-	Home appliances Rs. 40,000/-	NIL	NIL	N.A.

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Signature

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s) Vandana Kumari (Wife)	Dependant-1 Mayank (Son)	Dependant-2 Pranay (Son)	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	N.A.
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Mauza-Chanan, Khata No.-85 Khesra No.-37 7.8860 Dismil Mauza- Dhanuchak, Khata No.-29, Khesra No.-143, Area-6.25 Dismil	(1)Mauza-Vishunpur, Khata No.-111 Khesra No.-171 4. 68 Dismil (1)Mauza-Simara-92, Khata No.-68 Khesra No.-12 6.250 Dismil	NIL	NIL	N.A.
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	N.A.
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Paternal House (Joint Ownership) 1 Kattha 6 Dhur Mauza-Dujra, Khata No. 120 Khesra No. 275	Residential House 7 Dhur Mauza-Vishunpur Khata No.-111, Khesra No.-110	NIL	NIL	N.A.
(v)	Other (such as interest in property)	NIL	NIL	NIL	NIL	N.A.

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on January, 2024
(a)	(i) Loans from Banks	14,19,983/- + 46,27,522/- + 1,98,566/- (SBI Life) S.B.I., Patna	01.01.2024
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AY-2024-2025 Tax Paid-83830.00 PAN NO.AXPPK2196P	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

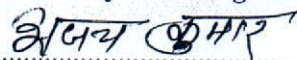
Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: 

Name of Employee: **AJAY KUMAR**

Place: **PATNA**

Designation : **UNDER SECRETARY**

Date: **11-02-2025**

Department : **BIHAR LEGISLATIVE ASSEMBLY,
PATNA**

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.